

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 91 OF 2016

Dated : 12th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of:

**BSES Rajdhani Power Ltd. & Anr. Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Kinra

Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1

Mr. Anand K. Ganesan for R-2
Mr. Gaurav Gupta (Rep) for DTL
Mr. Ajay Sharma (Rep) for DTL

ORDER

Respondent State Commission shall file affidavit indicating present status of proceedings and time for completing the proceedings within one week.

List the matter for hearing on **03.10.2019.**

**(Ravindra Kumar Verma)
Technical Member
mk/mkj**

**(Justice Manjula Chellur)
Chairperson**